

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **ASWARAJ INFRA PRIVATE LIMITED** (IN LIQUIDATION)

SR. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Aswaraj Infra Private Limited (in liquidation)
2.	Date of incorporation of corporate debtor	September 27, 2010
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies- Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN.: U45200GJ2010PTC062439
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. off.: 73, Sahyadri Appartment, 7 th Floor, Nr.Stadium Circle, Navrangpura, Ahmedabad - 380009 Factory: Survey No. 963/1, Next to Hotel Ekta, N.H. 8A (Samkhiyali), Junakataria TA, Bhachau-Kutch, Gujrat-370 150
6.	Date of closure of Insolvency Resolution Process	October 14, 2020
7.	Liquidation commencement date of corporate debtor	January 07, 2021, being the date of receipt of order. (Hon'ble NCLT order dated January 04, 2021).
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Gaurav Ashok Adukia Reg. No.: IBBI/IPA-002/IP-N00457/2017-18/11293
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Address: Anand Bhavan, Jamnadas Adukia Road, Kandivli West, Mumbai-400 067, Maharashtra. Reg. Email Id: gauravadukia@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Process specific address for correspondence: Physical address: Sumedha Management Solutions Private Limited, 809-810, B-Wing, 8 th floor, Trade World, Kamala Mills Compound, Lower Parel (West), Mumbai 400013. Email Id: aipl@sumedhamanagement.com
11.	Last date for submission of claims	February 06, 2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Aswaraj Infra Private Limited (in liquidation) vide order dated January 04, 2021 bearing no. IA 852 of 2020 in CP (IB) 228/NCLT/AHM/2019.

The stakeholders of Aswaraj Infra Private Limited (in liquidation) are hereby called upon to submit their claims with proof on or before February 06, 2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: January 08, 2021

Place: Mumbai



Gaurav
Gaurav Ashok Adukia
Liquidator of Aswaraj Infra Private Limited
(in liquidation)